

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 534 of 2016 in
DFR No. 3107 of 2016**

Dated: 12th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s Green Energy Association

...Appellant(s)

Vs.

Chhattisgarh Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Ms. Mandakini Ghosh
Mr. Parinay D. Shah and
Ms. Ritika Singhal

Counsel for the Respondent(s) : Mr. C. K. Rai and
Mr. Umesh Prasad for R.1

Mr. Pradeep Misra and
Mr. Manoj Kumar Sharma for R.2

Mr. Apurv Goyal for R.3

Mr. Arvind Banerjee, Rep. CSPPCL

ORDER

Application for leave to appeal be filed within one week. List the matter on **24.01.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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